

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
EA No. 17/2024
IN
ORIGINAL APPLICATION No. 492 OF 2023**

IN THE MATTER OF:-**R. P SINGHAL AND ORS.**

...PETITIONER

VERSUS

DEPARTMENT OF FOREST AND WILDLIFE

...RESPONDENT

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Anamika
ANAMIKA
DEPUTY CONSERVATOR OF FORESTS
CENTRAL DIVISION

Place: New Delhi

Dated:

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

EA No. 17/2024

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IN THE MATTER OF:-

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DEPARTMENT OF FOREST AND WILDLIFE

...RESPONDENT

STATUS REPORT ON BEHALF OF RESPONDENT, DEPUTY CONSERVATOR OF FORESTS (CENTRAL DIVISION), IN COMPLIANCE OF EXECUTION APPLICATION FILED IN OA No. 492/2022 ORDER DATED 17.08.2023

MOST RESPECTFULLY SHOWETH:

1. The present Status Report is being filed in Compliance to Execution Application filed before Hon'ble Tribunal in OA No. 585/2023 Order dated 17.08.2023 passed by this Hon'ble Tribunal.
2. It is respectfully submitted that in pursuance to the abovementioned order dated 17.08.2023, hearing was done by the Tree Officer and issued an order No. 25/DCF(C)/DTPA/Offence/20-21/7323-30 dated 11.10.2023 Dy. Dir. Horticulture, Division No. VII, DDA, Seed Bed Shakarpur, Delhi- 92 directing to carryout plantation of 300 nos. of trees of native species like Pilkhan, Amaltas, Gular etc. having 6-7 feet height and maintenance for seven years within three months and report compliance. Copy of order dated 11.10.2023 is marked and annexed as **Annexure-I**
3. It is further submitted that Residential Welfare Association Regd. filed aCM Appl. 53611/2023 the Hon'ble Delhi High Court in W.P(C) 13575/2023 in which

Hon'ble High Court Delhi had stayed order dated 01.09.2021 of Tree Officer vide DCF (N)/DPTA/Offence/20-21/09/2726-28, (Copy of order dated 01.09.2021 is marked and annexed as **Annexure-II**) by the order dated 04.09.2024. Copy of order dated 04.09.2024 is marked and annexed as **Annexure-III**

4. It is respectfully submitted that a meeting was convened by Tree Officer with Dy. Dir. Horticulture, DDA regarding seeking compliance in response of order dated 11.10.2023. However, meeting was not attended by DDA officials and they have submitted an Action Taken Report stating the progress of plantation of 300 saplings carried out as directed by the tree officer order dated 11.10.2023.
5. As per the report DDA (Copy enclosed as Annexure-IV) has submitted "that the 300 native trees were planted in the month of February 2024 and compliance report submitted with higher Authority to further communicate with Forest & Hon'ble Court". Following trees are planted by DDA in compliance to tree officer order dated 11.10.2023.

Following tree are in this manner mention below:-

Sl. No.	Type of Trees	Specie of Tree
1.	Moulshari	103
2.	Pilkahn	15
3.	Jamun	19
4.	Alostonia	07
5.	Lasoda	09
6.	Chakresia	12
7.	Kachnar	05
8.	Amaltas	15
9.	Neem	19
10.	Siras	10

12.	Arjun	46
	Total	300

6. It is respectfully submitted that a joint inspection was carried out on dated 30.10.2024 with DDA officials and officials of Forest Department; it was found out that plantation is in good condition and casualty replacement of about 100 saplings has been done by the DDA. Copy of report is marked and annexed as **Annexure-IV**
7. It is further submitted that DDA officials were directed to fix a sign board. Categorically indicating that this plantation is done in lieu of tree officer order dated 11.10.2023 and further directed to maintain the plantation for 7 years and submit quarterly progress report of above mentioned plantation in the office of Tree Officer.
8. It is respectfully submitted that as per the field report dated 06.10.2023 where a joint inspection was done by officials of Forest Department and DDA and it was found that 30 trees (28 Eucalyptus, 1 Neem and 1 Peepal) at DDA Park near Pocket D (Sanjay Lake) Mayur Vihar Phase II and found that the trees have coppiced well and are in good condition (Photos enclosed). Copy of field report and Photos are marked and annexed as **Annexure –V** Colly.
9. It is submitted that the undersigned has the highest respect and regard for the orders of this Hon'ble Tribunal. The present Status Report is being placed before this Hon'ble Court for its consideration and further directions, if any.


ANAMIKA
DEPUTY CONSERVATOR OF FORESTS
CENTRAL DIVISION

Place: New Delhi
Dated:

Annexure - I . 4

GOVT. OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007(PH. : -23853561)

F. No.25/DCF (C)/DPTA/Offence/20-21/ 7323-30.
ORDER

Date: 11/10/23

In furtherance of the complaint received in the office of the undersigned from Sh. V.P. Singh, 369, Pocket -E, Mayur Vihar Phase-II, Delhi -91, Sh. Amrik Singh 298, Pocket -E, Mayur Vihar Phase-II, Delhi -91, Sh. R.P. Singal, Pocket -E, Mayur Vihar Phase-II, Delhi -91 on the receipt of which I.O. Sh. Ravinder Kumar inspected the above-mentioned location and reported that 30 nos. of trees were found head backed at M/o Green Area , Sanjay Lake, nearby Pocket -D, Mayur Vihar against the permission dated 19.08.2020 granted for heavy pruning of 50 nos. of trees to the Dy. Dir. The Dy. Dir. Horticulture, Division No.-VII, DDA, Seed Bed Park Shakarpur, Delhi-92.

AND WHEREAS hearings in the matter were held on 10.12.2020, 15.01.2020, 12.02.2021, 07.07.2021, 10.08.2021, 27.09.2023 & 04.10.2023 under the Delhi Preservation of Trees Act, 1994 hereinafter referred to as "DPTA, 1994". The Dy. Dir. Horticulture, Division No.-VII, DDA, Seed Bed Park Shakarpur, Delhi-92 was not present before the undersigned during the hearing dated 04.10.2023.

AND WHEREAS taking into consideration the evidence and the statement recorded during the hearing, it has been established that, The Dy. Dir. Horticulture, Division No.-VII, DDA, Seed Bed Park Shakarpur, Delhi-92 has committed the above-mentioned offence.

In the view of the above, the inspection dated 06.10.2023 was carried out by the Inspecting Officer (I.O) at the said location and it was observed that the present condition of 30 nos. of trees situated at M/o Green Area, Sanjay Lake, nearby Pocket -D, Mayur Vihar are found to be healthy.

NOW, THEREFORE, I, Cheshta Singh, Tree Officer, hereby directs the offender i.e., The Dy. Dir. Horticulture, Division No.-VII, DDA, Seed Bed Park Shakarpur, Delhi-92 to carry out the plantation of 300 nos. of trees of native species like pilkhan, amaltas, gular etc. having the minimum height of 7-8 ft. and are required to be maintained for a period of seven years. And thereafter, The Dy. Dir. Horticulture, Division No.-VII, DDA, Seed Bed Park Shakarpur, Delhi-92 is also directed to submit a compliance report of the same in the form of a plantation Journal along with the photographs of the planted tree sapling in the office of the Dy. Conservator of Forests, Central Forest Division, Kamla-Nehru Ridge within 30 days from the date of receipt of this order. In case the offender fails to submit the compliance of the compounding photographs within permitted period, necessary action shall be initiated to prosecute him under the provision of the above said Act.

The Dy. Dir. Horticulture,
Division No.-VII, DDA,
Seed Bed Park Shakarpur, Delhi-92

Dy. Conservator of Forests
Central Forest Division/Tree Officer

Copy to:-

1. Sh. R.P. Singhal 261, Pocket-E, Mayur Vihar-II, Delhi-110091 (Complainant)
2. Sh. V.P. Singh, 369, Pocket-E, Mayur Vihar-II, Delhi-110091. (Complainant)
3. Sh. Amrik Singh, 298, Pocket-E, Mayur Vihar-II, Delhi-110091
4. Sh. Devender Jutla, President, RWA Pocket-E, Mayur Vihar-II, Delhi-110091
5. Sh. Avtar Singh ,Treasure, RWA Pocket-E, Mayur Vihar-II, Delhi-110091
6. Sh. Sunil Aswani, Vice President, RWA Pocket-E, Mayur Vihar-II, Delhi-110091
7. Tree Cell, I.O. for information and n/a.

Dy. Conservator of Forests
Central Forest Division/Tree Officer

A/c
True Copy

F. No. DCF (N)/DPTA/Offence/20-21/09/ 2726 - 28
 GOVT. OF NCT OF DELHI
 DEPARTMENT OF FOREST AND WILD LIFE
 OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
 CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
 DELHI-110007(PH.:23853561)

Date: 1-09-2021

ORDER

WHEREAS a complaint has been received from Sh. V.P. Singh 369, Pocket-E, Mayur Vihar-II, Delhi-110091 & Sh. Amrik Singh 298, Pocket-E, Mayur Vihar-II, Delhi-91 and Sh. R.P. Singhal, 261 Pocket-E, Mayur Vihar-II, Delhi-91, on receipt of which I.O. Sh. Ravinder Kumar, inspected the offence site on 11.11.2020 & 04.03.2021 and reported that 14 trees were heavily pruned at DDA park near Pocket-E, Mayur Vihar, Delhi.

AND WHEREAS hearings in the matter were held on 10.12.2020, 15.01.2021, 12.02.2021, 07.07.2021 and 10.08.2021 under the Delhi Preservation of Trees Act, 1994 hereinafter referred to as "DPTA, 1994".


AND WHEREAS from the evidence/statement recorded during the hearings, it has been established circumstantially that the Smt. Devender Jutla, President, RWA, Pocket-E, Mayur Vihar-II, Delhi-91, Mr. Sunil Aswani, Vice President, RWA, Pocket-E, Mayur Vihar-II, Delhi-91, Dy. Dir. Hort., DDA, Division No. 09, Vivek Vihar, Delhi have committed the above mentioned offence.

NOW, THEREFORE, I, Aditya Madanpotra, Tree Officer, impose a penalty of 2,80,000/- (Rs. two lakh eighty thousand only) on Smt. Devender Jutla, President, RWA, Pocket-E, Mayur Vihar-II, Delhi-91, Mr. Sunil Aswani, Vice President, RWA, Pocket-E, Mayur Vihar-II, Delhi-91, and Dy. Dir. Hort., DDA, Division No. 09, Vivek Vihar, Delhi and hereby direct the offenders to carry out plantation of 140 tree saplings at the nearest area/park. The penalty shall be deposited through DD in favour of DDO, Deputy Conservator of Forests (Central), KNR, Delhi within 15 days of the receipt of this order failing which recovery proceeding as per law shall be initiated against them.

Smt. Devender Jutla, President, RWA, Pocket-E, Mayur Vihar-II, Delhi-91, Mr. Sunil Aswani, Vice President, RWA, Pocket-E, Mayur Vihar-II, Delhi-91, Dy. Dir. Hort., DDA, Division No. 09, Vivek Vihar, Delhi shall ensure that no tree is felled/pruned/headback by them in future without obtaining permission from the tree officer as required under DPTA, 1994. Also 140 saplings shall be planted within 03 months from the date of issue of this order and successfully maintain the plantation for 07 (Seven) years.


It is also ordered that no further action will be taken against the offender as regarding the instant matter is concerned.

In case the offender fails to deposit the above amount within permitted period necessary action shall be initiated to prosecute him under the provision of the above said Act.


 Dy. Conservator of Forests
 Central Forest Division/Tree Officer

1. Smt. Devender Jutla, President, RWA, Pocket-E, Mayur Vihar-II, Delhi-91,
2. Mr. Sunil Aswani, Vice President, RWA, Pocket-E, Mayur Vihar-II, Delhi-91.
3. The Dy. Dir. Hort., DDA, Division No. 09, Vivek Vihar, Delhi.

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Annexure III

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* IN THE HIGH COURT OF DELHI AT NEW DELHI
+ W.P.(C) 13575/2023

RESIDENT WELFARE ASSOCIATION REGD AND ORS

.....Petitioners

Through: Mr. Ram Niwas Buri, Mr. Rishabh
Sharma and Mr. Mukesh Kumar
Gupta, Advocates.

versus

CHIEF SECRETARY GOVT OF NCT OF DELHI AND OTHERS

.....Respondents

Through: Mr. Avishkar Singhvi, ASC with Mr.
Naved Ahmad, Mr. Vivek Kumar
Singh and Mr. Shubham Kumar,
Advocates for GNCTD.
Ms. Mrinalini Sen, SC for DDA.

CORAM:

HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER

04.09.2024

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W.P.(C) 13575/2023

1. Issue notice. Mr. Naved Ahmad, counsel for GNCTD and Ms. Mrinalini Sen, SC for DDA, accept notice. Counter affidavit be filed within a period of four weeks from today. Rejoinder thereto, if any, be filed within a period of three weeks thereafter.
2. Issue notice to the remaining Respondents, by all permissible modes, upon filing of process fee, returnable on the next date of hearing.
3. Counter affidavit(s), if any, be filed within a period of four weeks from date of service. Rejoinder(s) thereto, if any, be filed within a period of three weeks thereafter.

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4. Renotify on 29th November, 2024.

CM APPL. 53611/2023 (for stay of impugned order dated 1st September, 2021)

5. Issue notice. Mr. Naved Ahmad, counsel for GNCTD and Ms. Mrinalini Sen, SC for DDA, accept notice.

6. Petitioner No. 1 is a Resident Welfare Association, of which Petitioners No. 2 to 4 are members of the Executive Committee. Their grievance arises from the impugned order dated 1st September, 2021¹, whereby the Deputy Conservator of Forests, Central Forest Division/ Tree Officer, has imposed a penalty of INR 2,80,000/- on them for an offence which is not expressly disclosed in the said order. The operative portion of the Impugned Order reads as under:

“WHEREAS a complaint has been received from Sh. V.P. Singh 369, Pocket-E, Mayur Vihar-II, Delhi-110091 & Sh. Amrik Singh 298, Pocket-E, Mayur Vihar-II, Delhi-91, on receipt of which I.O. Sh. Ravinder Kumar, inspected the offence site on 11.11.2020 & 04.03.2021 and reported that 14 trees were heavily pruned at DDA park near Pocket-E, Mayur Vihar, Delhi.

...xxx...

...xxx...

...xxx...

AND WHEREAS from the evidence/statement recorded during the hearings, it has been established circumstantially that the Smt. Devender Jutla, President, RWA, Pocket- E, Mayur Vihar-II, Delhi-91, Mr. Sunil Aswani, Vice President, RWA, Pocket-E, Mayur Vihar-II, Delhi-91, Dy. Dir. Hort., DDA, Division No. 09, Vivek Vihar, Delhi have committed the above mentioned offence.

NOW, THEREFORE, I, Aditya Madanpotra, Tree Officer, impose a penalty of 2,80,000/- (Rs. two lakh eighty thousand only) on Smt. Devender Jutla, President, RWA, Pocket- E, Mayur Vihar-II, Delhi-91, Mr. Sunil Aswani, Vice President, RWA, Pocket-E, Mayur Vihar-II, Delhi-91, and Dy. Dir. Hort., DDA, Division No. 09, Vivek Vihar, Delhi and hereby direct the offenders to carry out plantation of 140 tree saplings at the nearest

¹ “Impugned Order”

S.
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area/park. The penalty shall be deposited through DD in favour of DDO, Deputy Conservator of Forests (Central), KNR, Delhi within 15 days of the receipt of this order failing which recovery proceeding as per law shall be initiated against them.”

7. From the above, the Court is unable to discern which provision has been invoked to penalise the Petitioners. Counsel for GNCTD points out that the penalty provision under the Delhi Preservation of Trees Act, 1994² is Section 24, which provides for penalty to be imposed on any person contravening any of the provisions of the DPTA, as well as rules or orders made thereunder. On the basis of the facts of the case, the alleged contravention can only be traced to Section 9 of the DPTA. However, the Impugned Order neither makes any reference to the same, nor provides any clarity as to how it has been concluded that the Petitioners have committed the offence.

8. The Court has also perused the order dated 5th May, 2022 passed by the Deputy Conservator of Forests (P&M), Department of Forest and Wildlife, GNCTD. The Court *prima facie* finds this order to suffer from infirmity, since the Deputy Conservator of Forests has declined to entertain the Petitioners' appeal filed under Section 14 of the DPTA, stating that the offence does not fall under the ambit of Sections 9, 10 and 11 of the DPTA. At the same time, it has been observed that *“the present offence has been booked under DPTA, 1994 which does not have the scope of appeal under the provisions of DPTA, 1994”*. This observation, on the face of it, seems to be completely irrational.

9. Additionally, it is noted that the order dated 5th May, 2022 has been signed by the Deputy Conservator of Forests (P&M). This communication

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does not *prima facie* appear to be a covering letter, but rather, a final decision on the appeal filed by the Petitioners. Counsel for GNCTD clarifies that the appellate authority under the DPTA is the Principal Secretary (Environment & Forests), GNCTD. Accordingly, he is directed to explain in his counter affidavit on what basis the Deputy Conservator of Forests (P&M) has conveyed the decision on the appeal through communication dated 5th May, 2022.

10. In light of the above, till the next date of hearing, the Impugned Order dated 1st September, 2021, shall remain stayed.

11. The application is disposed of in the above terms.

SANJEEV NARULA, J

SEPTEMBER 4, 2024

as

² 'the DPTA'



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE DY. DIRECTOR (HORT) DIV.-VII
SCHOOL BLOCK, SAKARPUR, DELHI-110092
Email- hortvii.dda@gmail.com / PH:- 011-22481813



No. F1(3)23/24/HD-VII/Misc./1099

Dated: 30.10.2024

To,

The Dy. Conservative of Forest,
 Department of forest and wild life
 Central forest division, Kamala Ridge,
 Delhi- 110007

Sub – Regarding compliance of tree plantation order dated 11.10.2023.
 Ref- F.No.25/DCF(C)/DPTA/Offence/20-21/3763 dated 29/10/2024

Please refer your office letter No. F. No (25)/DCF(C)DPTA.OFFENCE/20-21/7323-30 dated 11.10.2023 for plantation of 300 Nos native tree plants at Sanjay Lake green area, Mayur Vihar.

In this regards it is submitted that the 300 native trees were planted in the month of Feb.-2024 and compliance report submitted before higher authority to further communicate with forest and Hon'ble court.

The detail of plantation is as under-

1. Moulshari – 103 Nos
2. Pilkahn – 15 Nos
3. Jamun – 19 Nos
4. Alostonia – 07 Nos
5. Lasoda – 09
6. Chakresia – 12 Nos
7. Kachnar – 05
8. Amaltas – 15 Nos
9. Neem- 19 Nos
10. Siras – 10 Nos
11. Ashoka – 40 Nos
12. Arjun – 46 Nos

Total = 300 Nos

Today i.e 30.10.2024, a joint visit also carried out with Forest Department, GNCTD and DDA to verify the survival rate of above mentioned plants. The survival percental is highly satisfactory and all plants found in good safe.

The report is submitted for further necessary action please.

Issued with the approval of the Competent Authority.

-Sd-

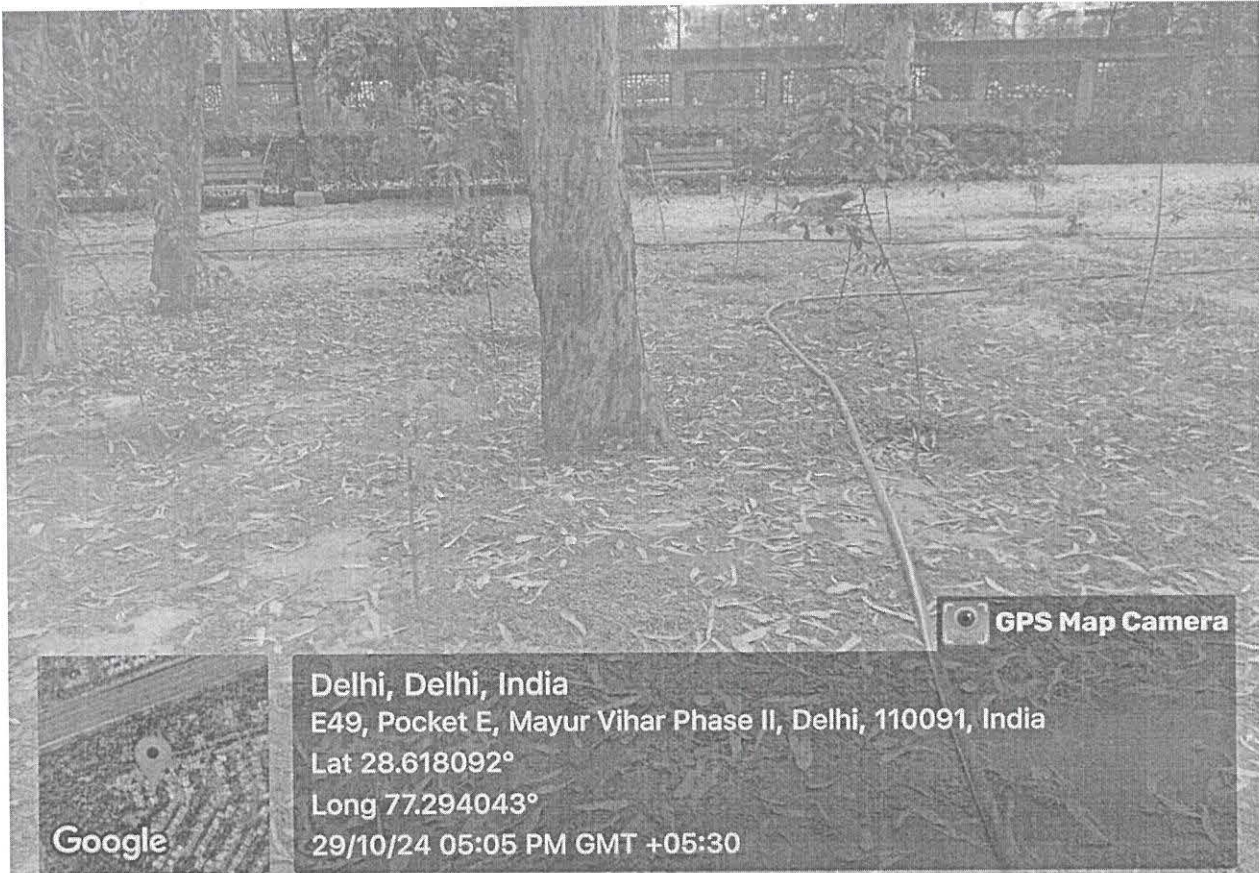
Dy. Director (Hort)
 Horticulture Division-7/DDA

Copy to:

1. Director (Hort.) South East for information, please.

Dy. Director (Hort)
 Horticulture Division-7/DDA

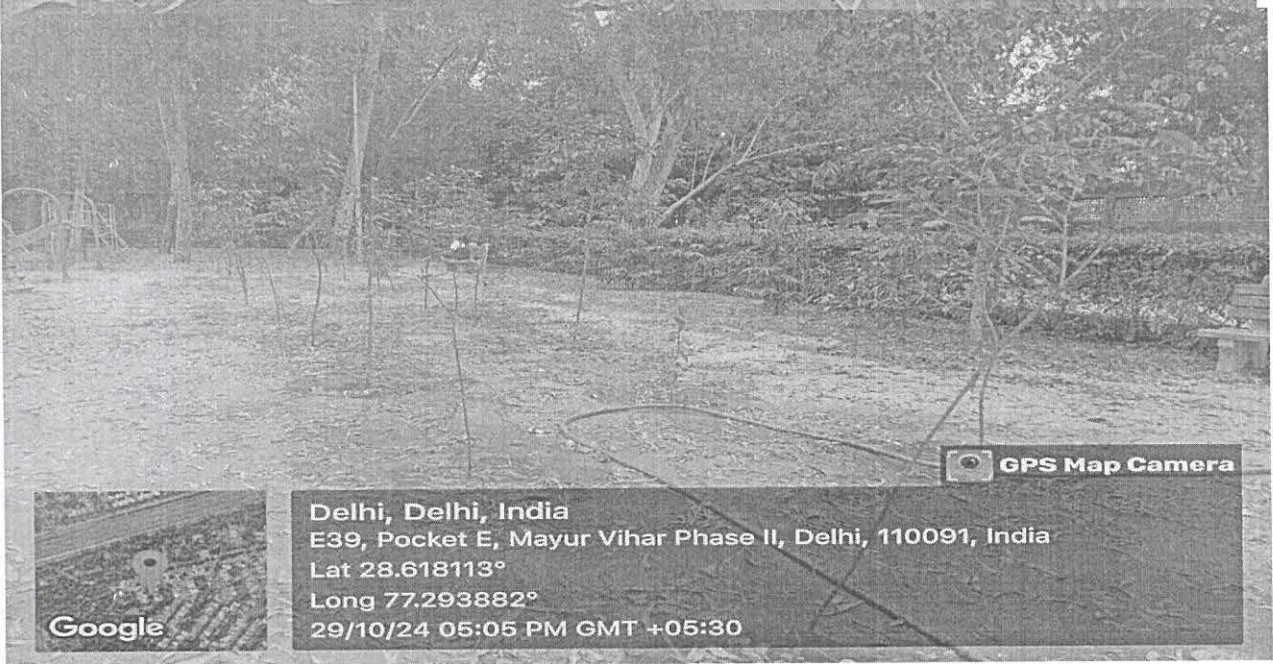
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GPS Map Camera



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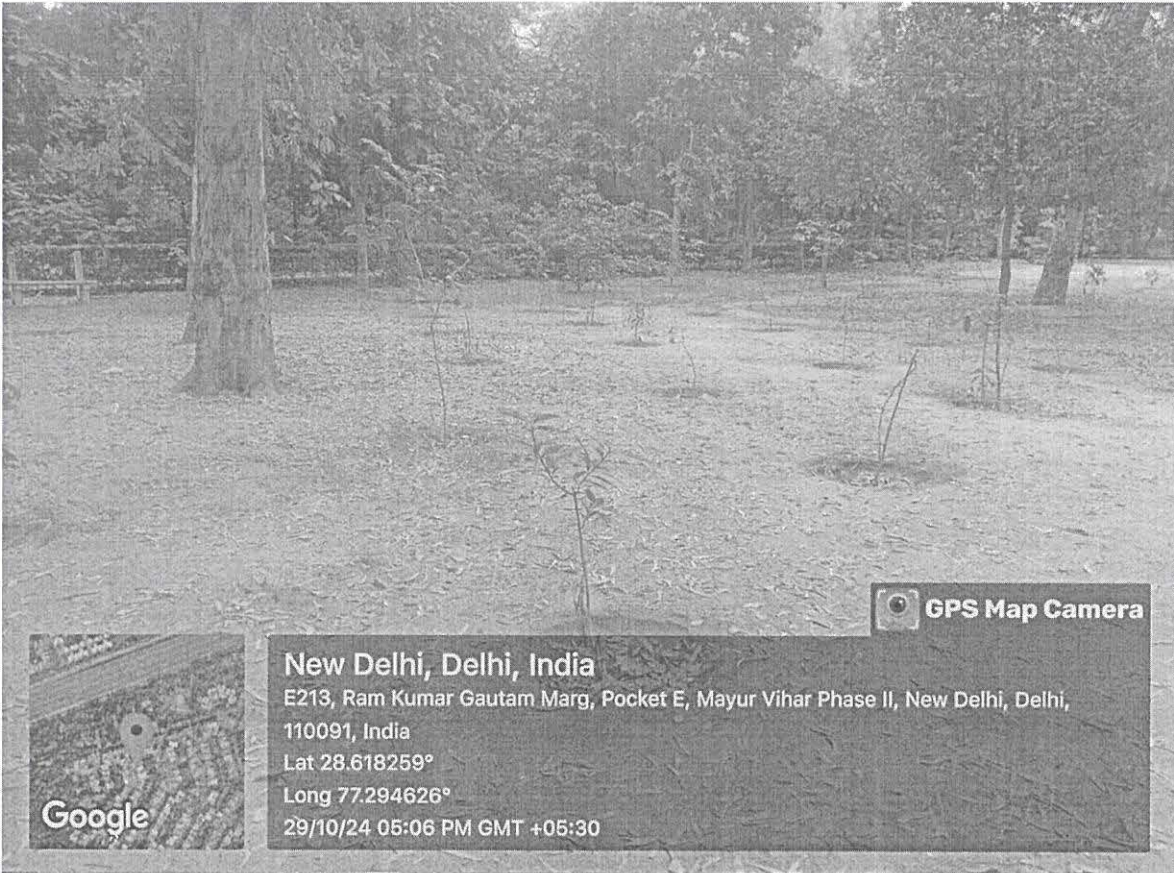


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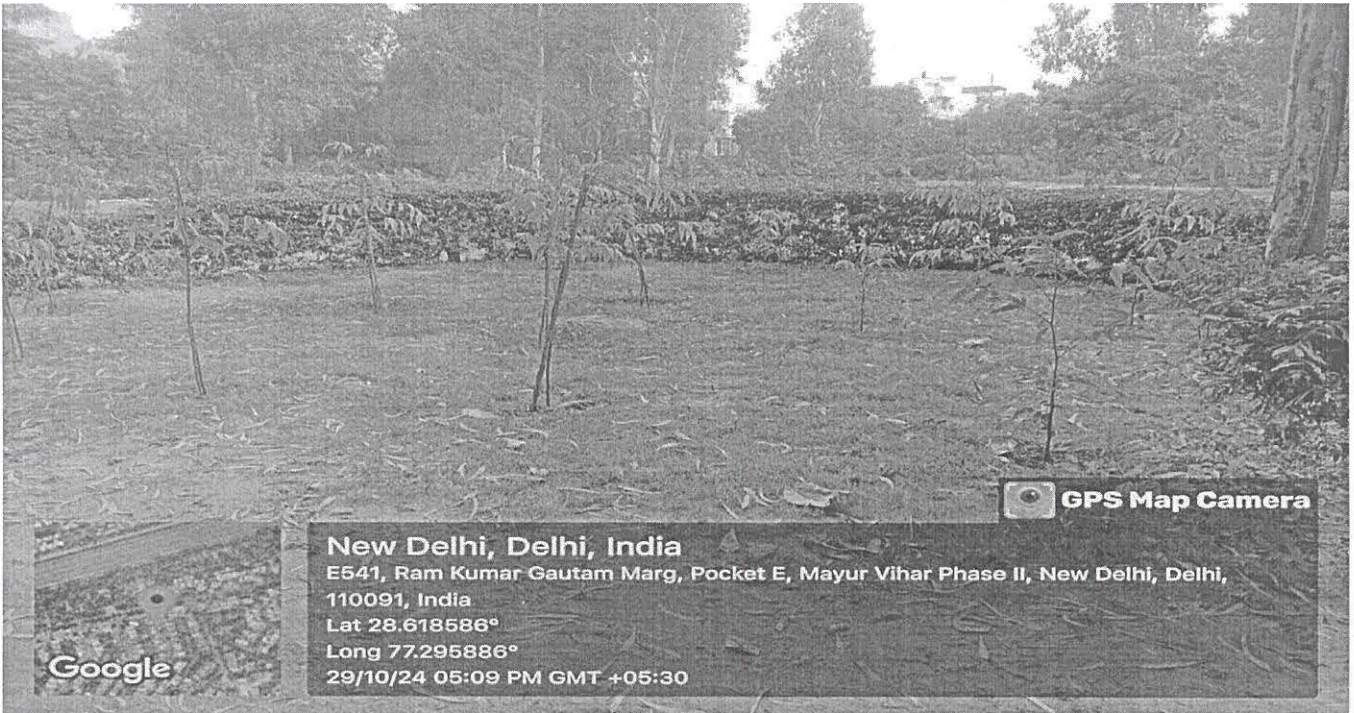


Delhi, Delhi, India
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 Lat 28.618113°
 Long 77.293882°
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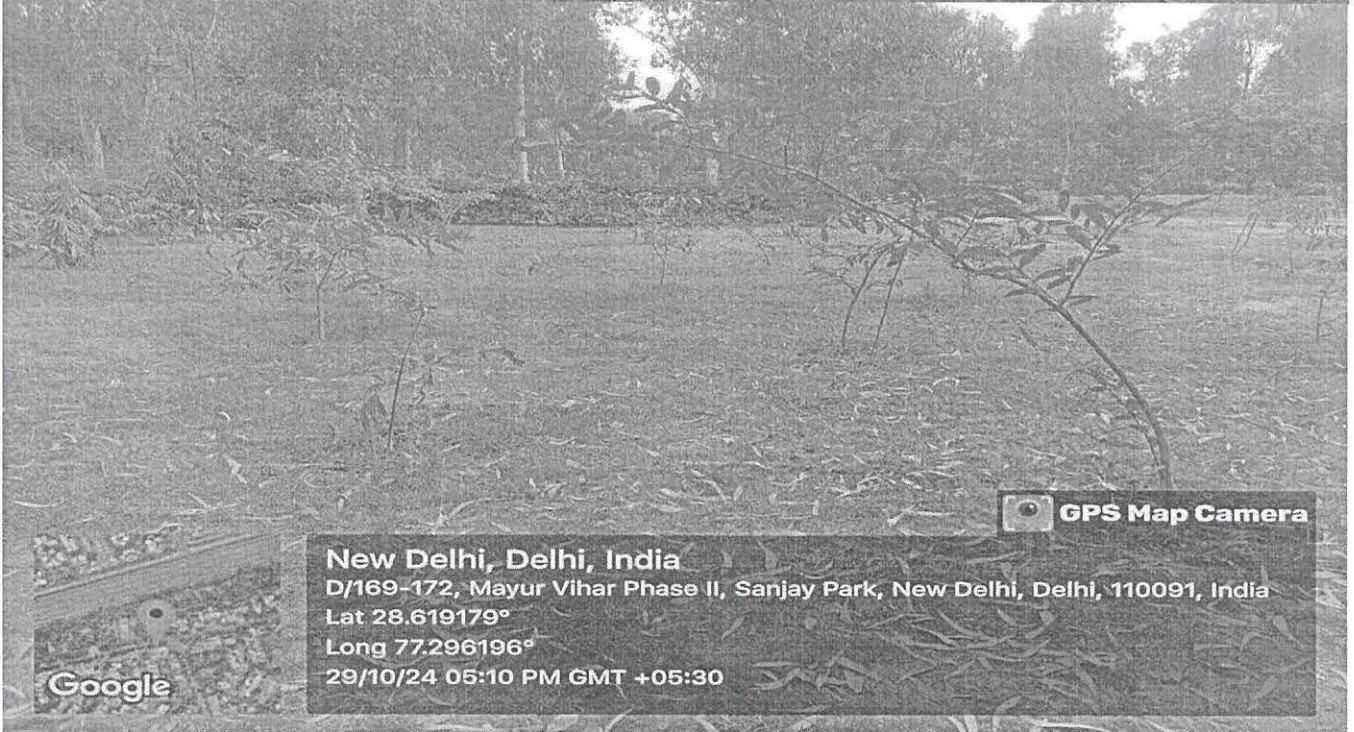


GPS Map Camera

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Google



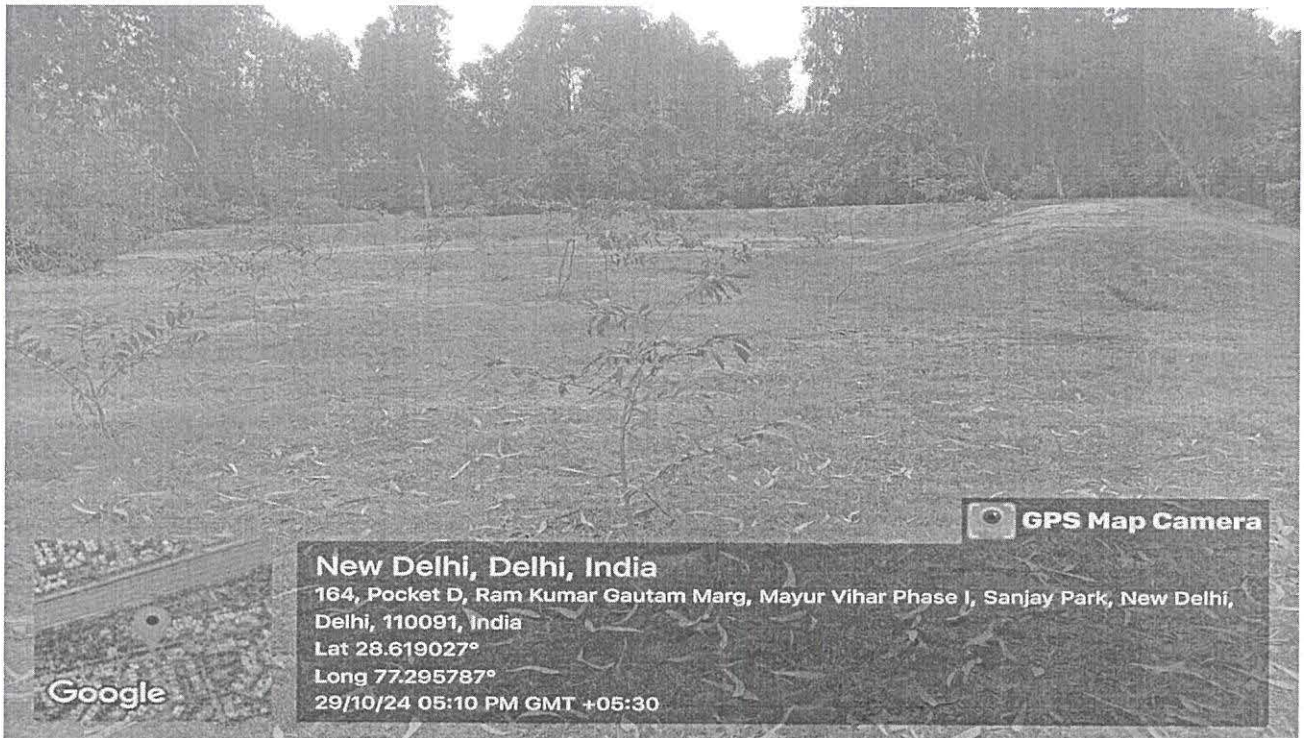
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Long 77.296196°
29/10/24 05:10 PM GMT +05:30



Google

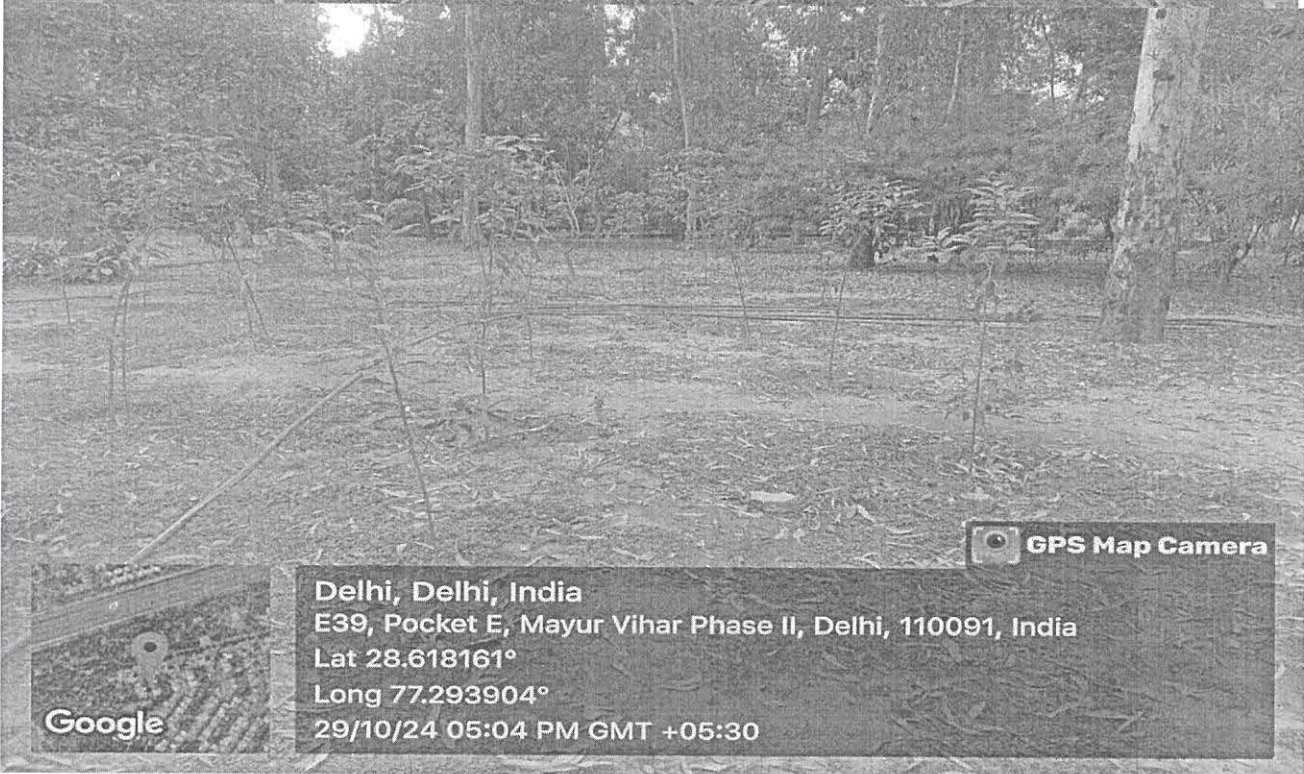
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GPS Map Camera

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 Delhi, 110091, India
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 Long 77.295787°
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Google



GPS Map Camera

Delhi, Delhi, India
 E39, Pocket E, Mayur Vihar Phase II, Delhi, 110091, India
 Lat 28.618161°
 Long 77.293904°
 29/10/24 05:04 PM GMT +05:30

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DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE DY. DIRECTOR (HORT) DIV.-VII
SCHOOL BLOCK, SAKARPUR, DELHI-110092
Email- hortvii.dda@gmail.com / PH:- 011-22481813

No. FH/3/23/24 HD-VII/Misc. 1099

Dated: 30.10.2024

To,

The Dy. Conservator of Forest,
Department of forest and wild life
Central forest division, Kamala Ridge,
Delhi-110007

Subj: Regarding compliance of tree plantation order dated 11.10.2023.
Ref: F.No.25/DCF(C)/DPTA/OFFENCE/20-21/3763 dated 29/10/2024

Please refer your office letter No. F. No (25)/DCF(C)/DPTA.OFFENCE/20-21/3763-
dated 11.10.2023 for plantation of 300 Nos native tree plants at Sanjay Lake green area,
Mayapuri Vihar.

In this regards it is submitted that the 300 native trees were planted in the month of Feb.-2024
and compliance report submitted before higher authority to further communicate with forest
and Hortible court.

The detail of plantation is as under-

1. Mahabharat - 105 Nos
 2. Palsam - 15 Nos
 3. Jatropha - 19 Nos
 4. Annonia - 07 Nos
 5. Casaria - 09
 6. Christena - 12 Nos
 7. Kachnar - 05
 8. Amulbas - 15 Nos
 9. Sida - 19 Nos
 10. Sida - 10 Nos
 11. Aholia - 10 Nos
 12. Archa - 46 Nos
- Total = 300 Nos

Today i.e 30.10.2024, a joint visit also carried out with Forest Department, GNCTD
and DDA to verify the survival rate of above mentioned plants. The survival percental is
highly satisfactory and all plants found in good safe.

The report is submitted for further necessary action please.

Issued with the approval of the Competent Authority.

Copy to:

1. Director (Hort) South East for information, please.

Dy. Director (Hort)
Horticulture Division-7/DDA
पंकज गुन
PANKAJ GUN
उप निदेशक (उद्यान)
Deputy Director (Hort)
उद्यान खण्ड-7/दि.वि.आ
Hort. Division-7/D.D.A.

Dy. Director (Hort)
Horticulture Division-7/DDA

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सेवा मे,

उप-वन संरक्षक
केंद्रीय वन प्रभाग
कमला नेहरु रिज, दिल्ली-110007

विषय : ऑर्डर नंबर F.No.25/DCF(C)/DPTA/Offence/20-21/7323-30 की निरीक्षण रिपोर्ट।

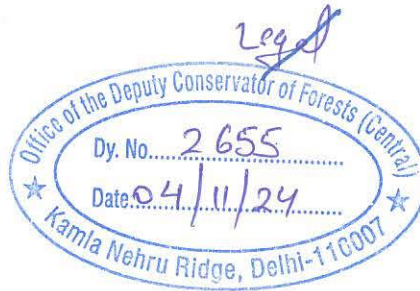
महोदया ,

निवदेन इस प्रकार है की मे नवीन(वनरक्षक) केंद्रीय वन प्रभाग में कार्यरत हु | मुझे ऑफिस ऑर्डर नंबर F.No.25/DCF(C)/DPTA/Offence/20-21/7323-30 द्वारा DDA, Dy. Dir. Horticulture , division no.-VII, DDA, Seed Bed Park Shakarpur, delhi-92 के द्वारा लगाये गये 300 पेड़ो का निरीक्षण करने का आदेश मिला। आदेशानुसार मेने दिनाक:-29/10/2024 को मोके का मुआयना किया तो पाया की वहा पे 300 पेड़ लगे हुए है जिनका बयोरा इस पारकर है:-

मोलसरी:-103, अशोक:-40, अर्जुन:-46, पिलखन:-15, जामुन:-19, अल्स्टोनिया:- 7, लसोड़ा:-9, चक्रेसिया:-12, कचनार:- 5, अमलताश:-15, नीम:-19, सीरस:-10

इनमे से लगभग 100 पेड़ मर गये थे उनकी जगह दोबारा वृक्षारोपण किया गया है।

धन्यवाद



Naveen
29/10/24

(नवीन)

(वनरक्षक)

Tow bps

सेवा में
उप वन संरक्षक (केन्द्रीय)
कमला नेहरु रिज दिल्ली -07.

विषय :- DDA पार्क नियर पॉकेट डी (संजय लेक) मयूर विहार फेस 2 में जॉइंट निरीक्षण किये जाने के सम्बन्ध में।

महोदया जी

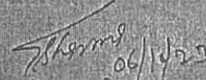
निवेदन है की DDA पार्क नियर पॉकेट डी (संजय लेक) मयूर विहार फेस-2 में 30 पेड़ों (28 सफेदा, 1 नीम एवं 1 पीपल) को हेडबैक किया गया था। इस सम्बन्ध में मुझे (कुलदीप कुमार) श्री गौरव शर्मा (वन रक्षक) एवं DDA के श्री सहीराम विश्रौई (AD) के साथ जॉइंट इस्पेक्शन करने का निर्देश मिला। दिनांक 06/10/2023 को उपरोक्त इस्पेक्शन किया गया तथा हेडबैक किये गए पेड़ों की स्थिति को जांचा गया। जाँच में पाया गया हेडबैक किये गए पेड़ अब सही स्थिति में है तथा सभी पेड़ों की केनोपी अब विस्तार की स्थिति में है। सभी पेड़ों का फोटो साथ में संलग्न है।

रिपोर्ट आपकी अग्रिम कारवाही हेतु प्रस्तुत है

संलग्न:- फोटो ग्राम्स


06/10/2023
Sanjay BISHNOI
Asstt. Director (Work)
DDA, LTD-7


06/10/23
कुलदीप कुमार
फॉरेस्टर गार्ड


06/10/23
गौरव शर्मा
फॉरेस्टर गार्ड

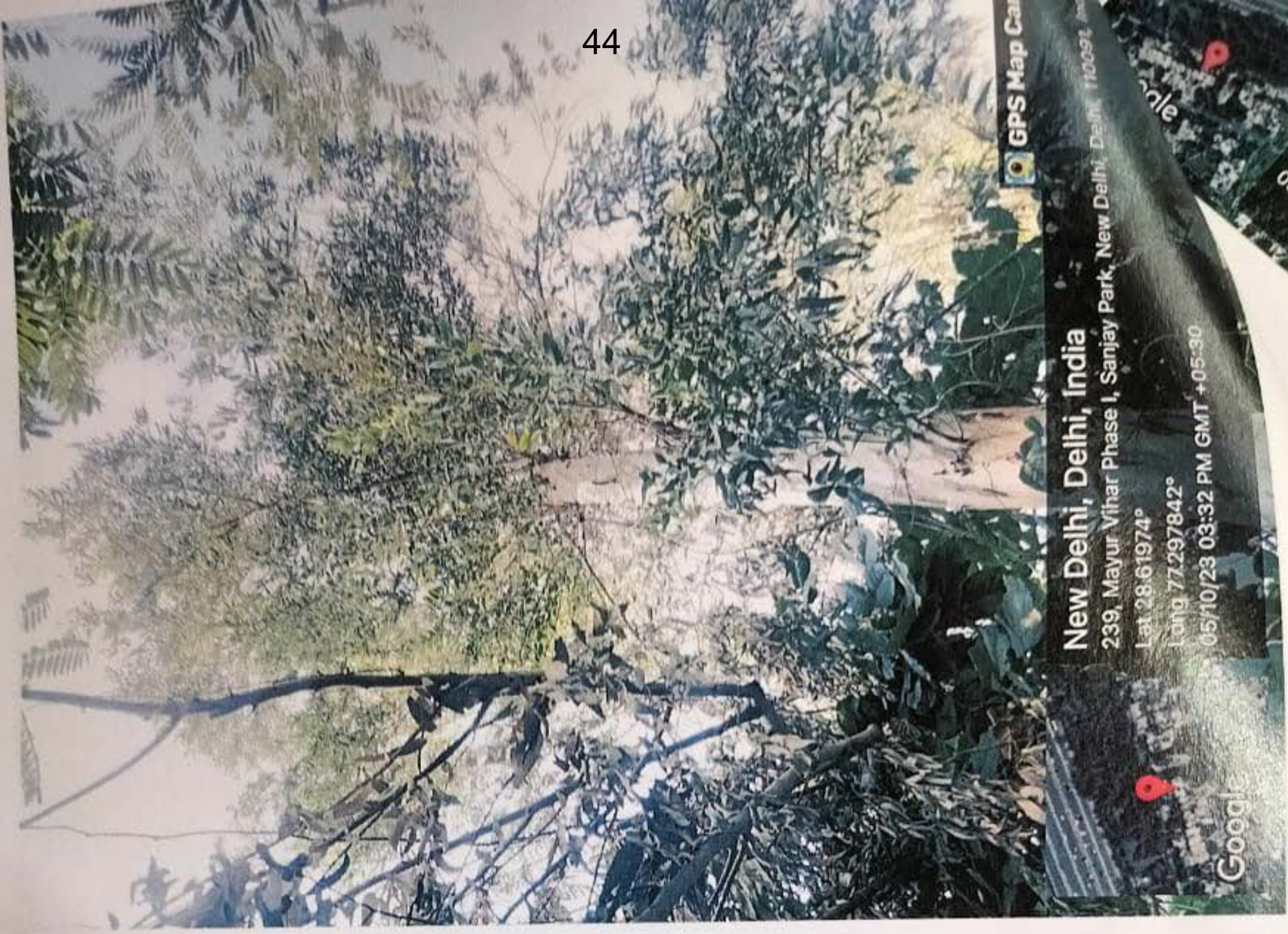
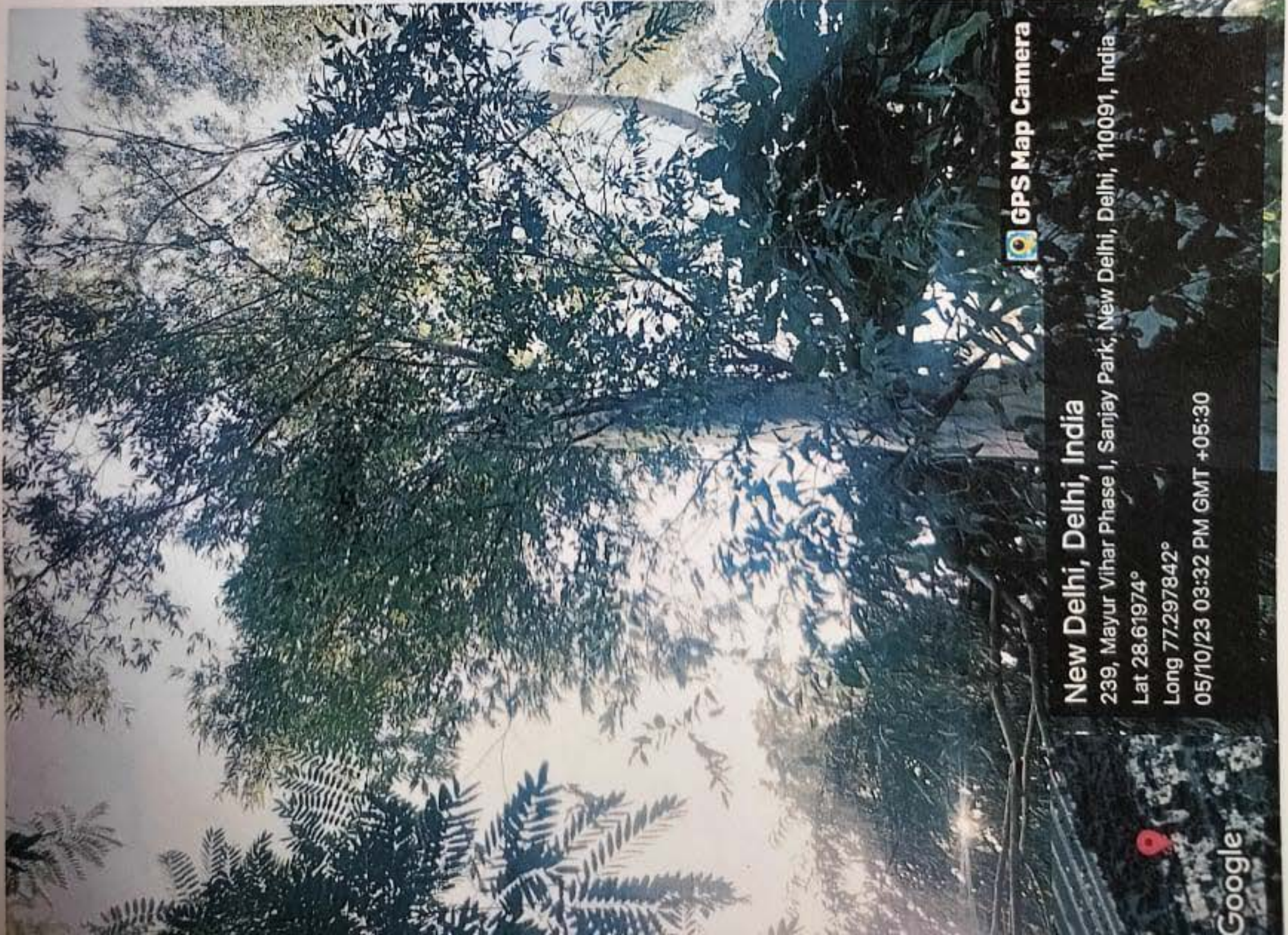


Legal (District)
06/10/23

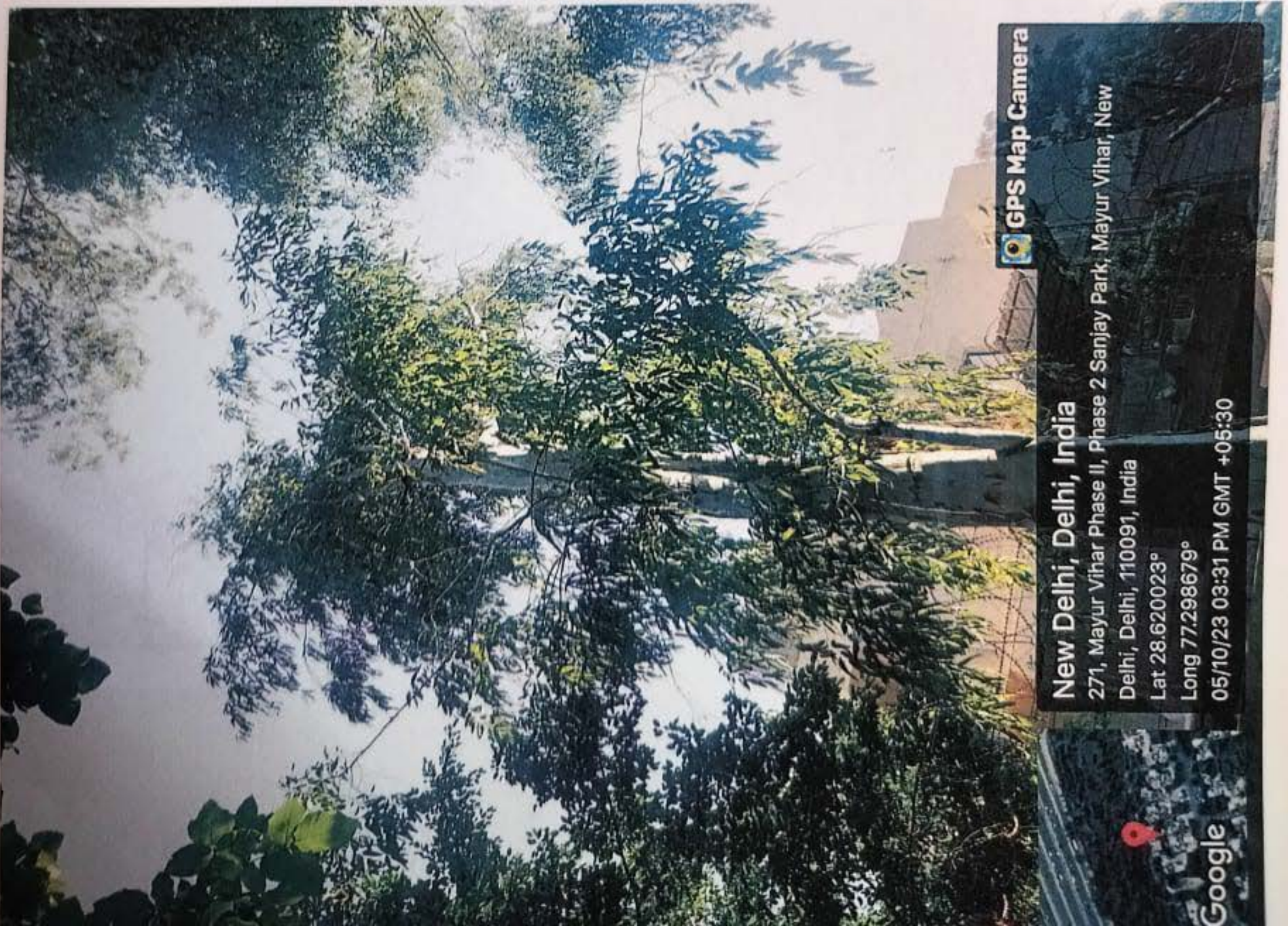

True Copy

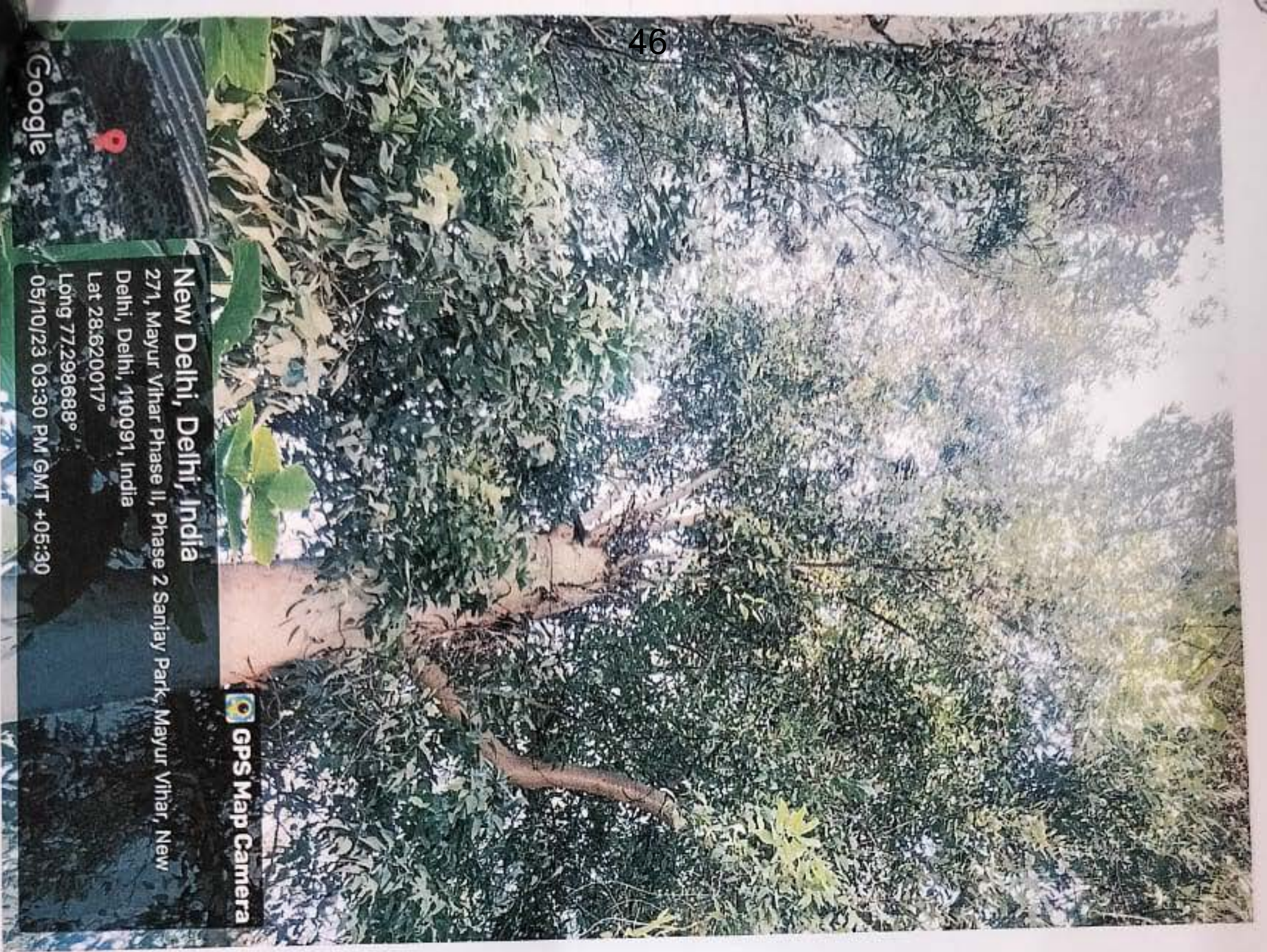


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12

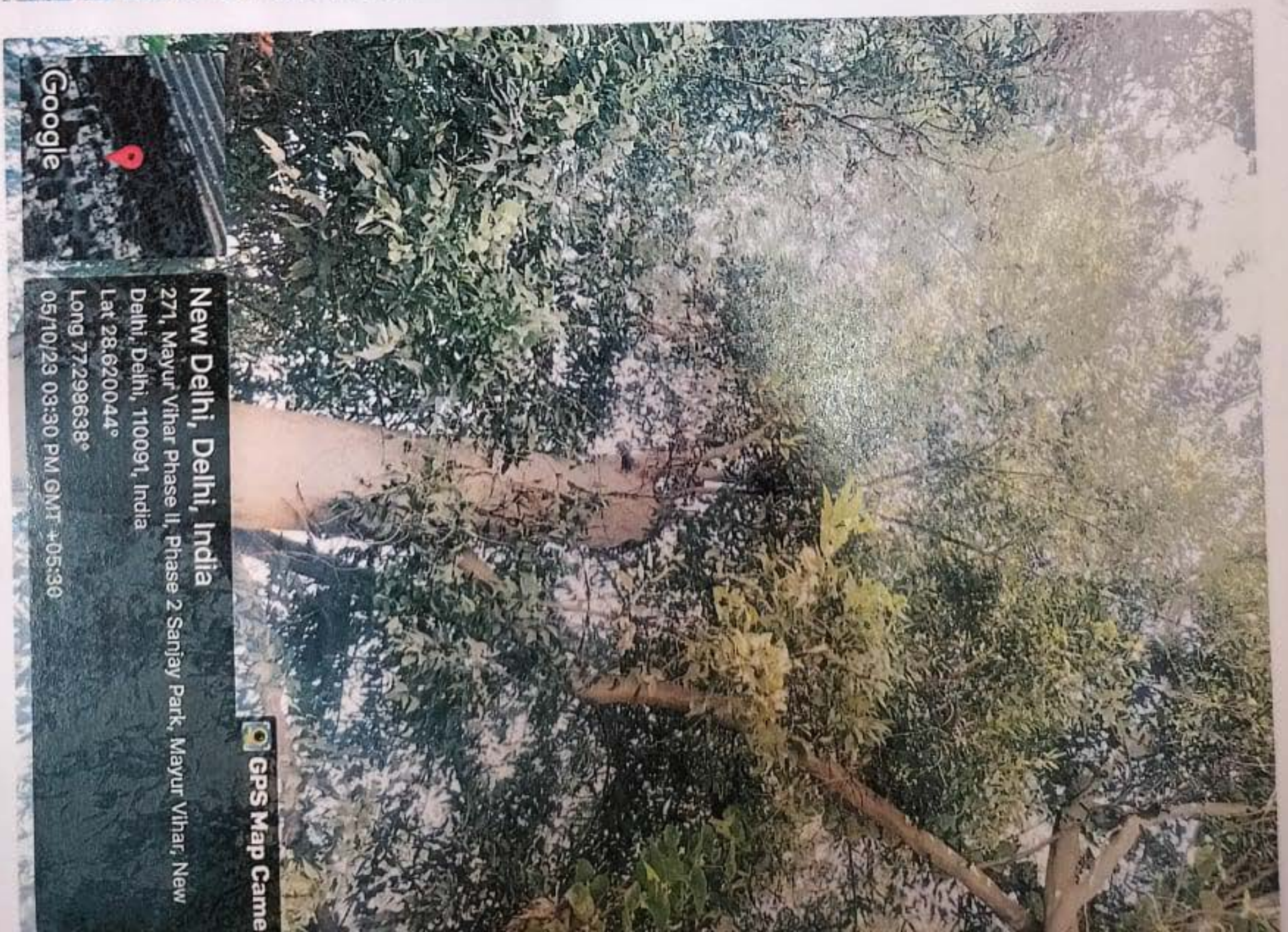




Google

New Delhi, Delhi, India
 271, Mayur Vihar Phase II, Phase 2 Sanjay Park, Mayur Vihar, New
 Delhi, Delhi, 110091, India
 Lat 28.620017°
 Long 77.298688°
 05/10/23 03:30 PM GMT +05:30

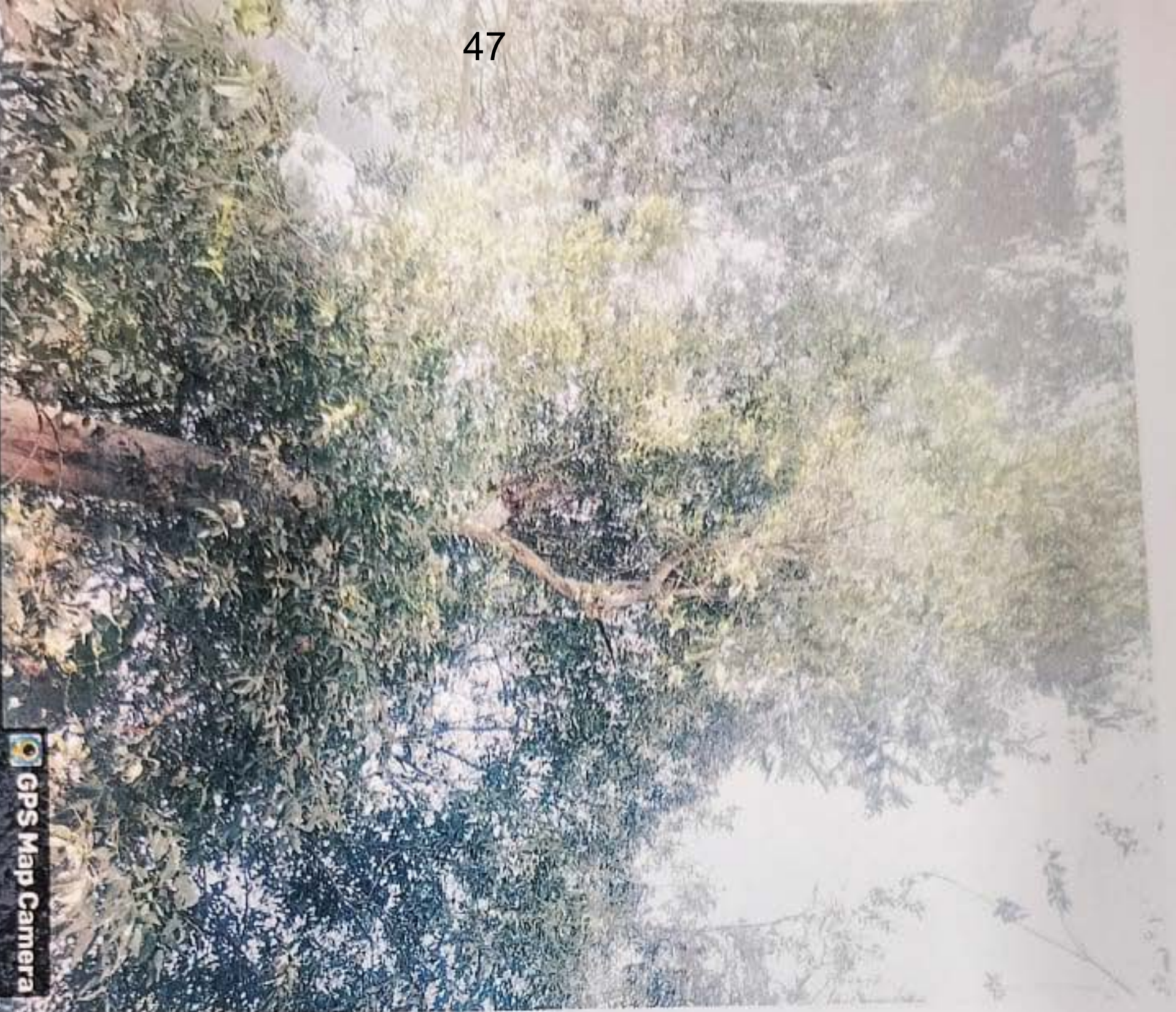
GPS Map Camera



Google

New Delhi, Delhi, India
 271, Mayur Vihar Phase II, Phase 2 Sanjay Park, Mayur Vihar, New
 Delhi, Delhi, 110091, India
 Lat 28.620044°
 Long 77.298638°
 05/10/23 03:30 PM GMT +05:30

GPS Map Came



GPS Map Camera

New Delhi, Delhi, India

245, Mayur Vihar Phase II, Phase 2 Sanjay Park, Mayur Vihar, New

Delhi, Delhi, 110091, India

Lat 28.619931°

Long 77.298524°

05/10/23 03:31 PM GMT +05:30

Google



GPS Map Camera

New Delhi, Delhi, India

245, Mayur Vihar Phase II, Phase 2 Sanjay Park, Mayur Vihar, New

Delhi, Delhi, 110091, India

Lat 28.620005°

Long 77.298341°

05/10/23 03:31 PM GMT +05:30

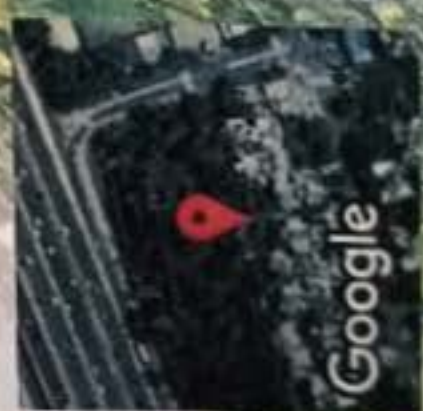
Google

8



GPS Map Camera

Delhi, Delhi, India
 J7CX+2QM Pocket D Park, Pocket D, Sanjay Park, Delhi, 110091, India
 Lat 28.620312°
 Long 77.299376°
 05/10/23 03:26 PM GMT +05:30

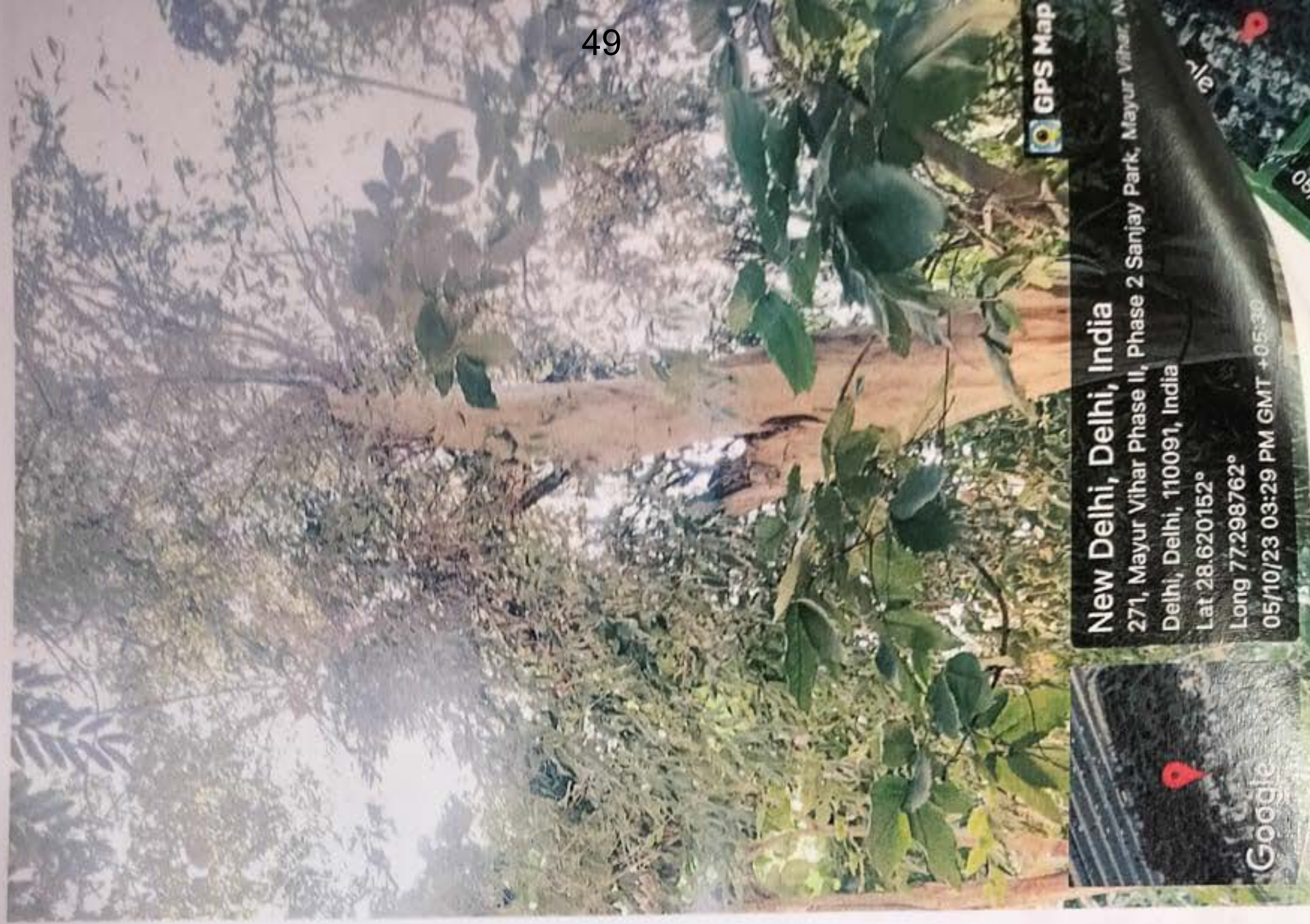


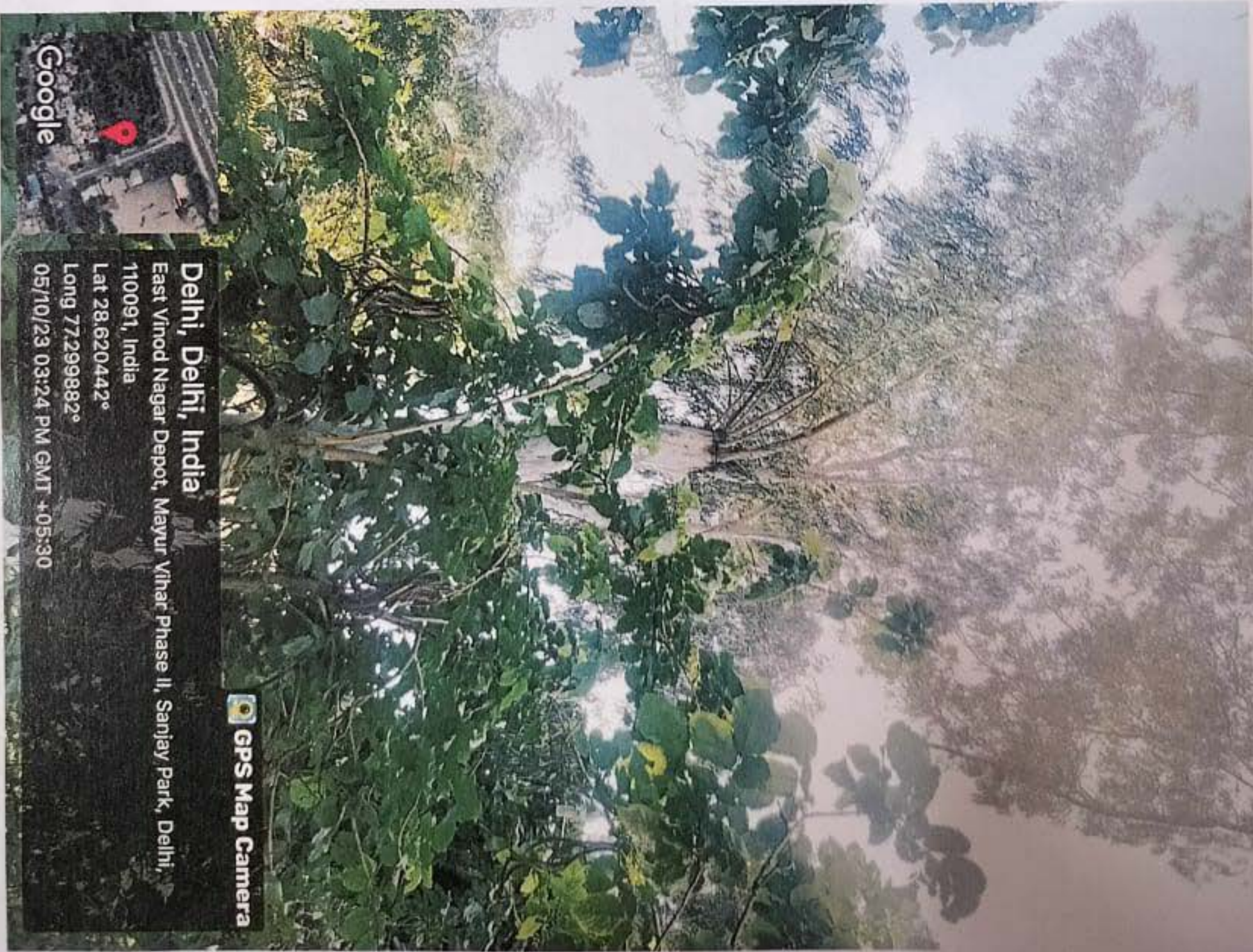
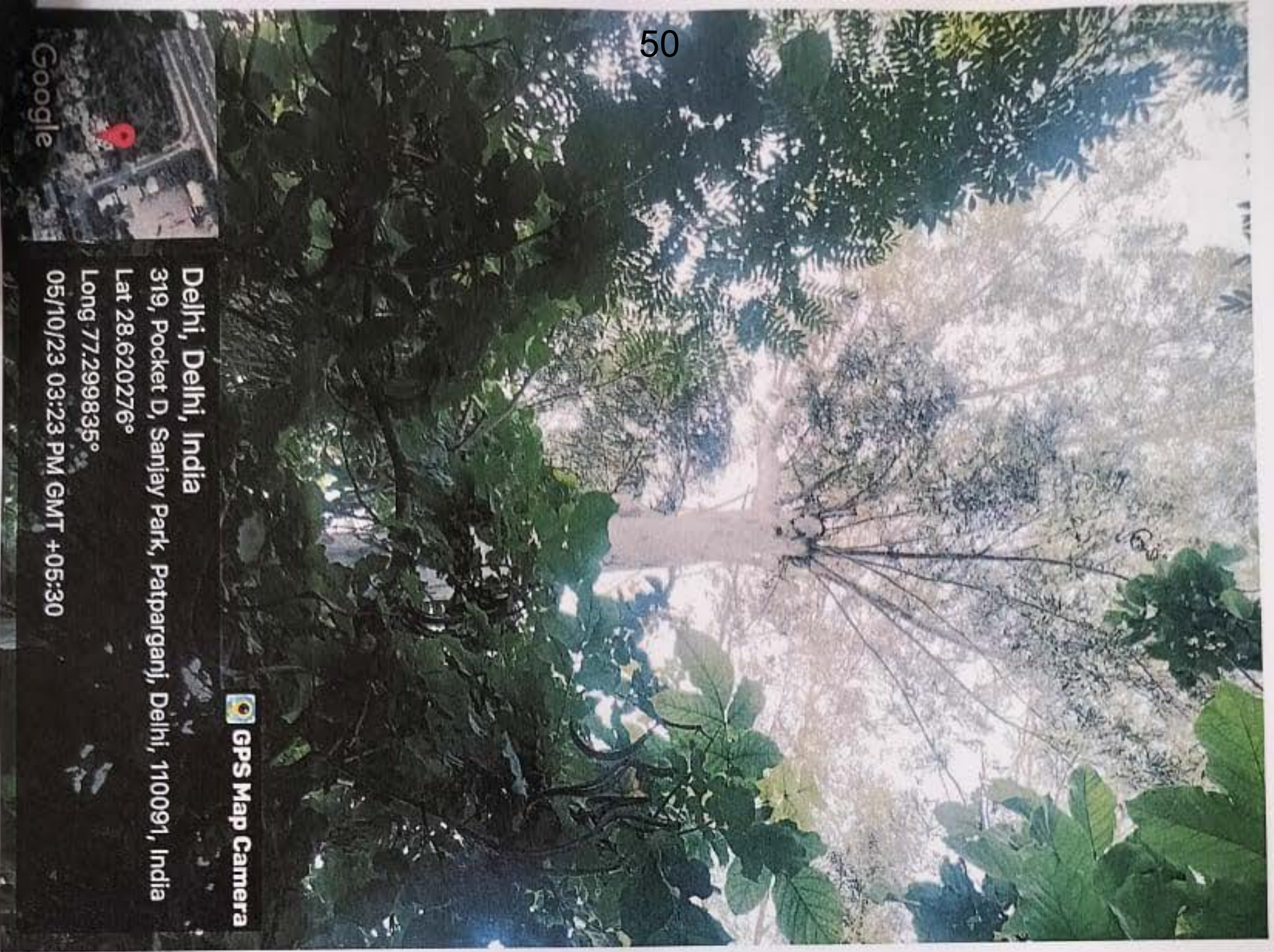
GPS

Delhi, Delhi, India
 J7CX+2QM Pocket D Park, Pocket D, Sanjay Park, Delhi, 110091, India
 Lat 28.620281°
 Long 77.299365°
 05/10/23 03:26 PM GMT +05:30



10







GPS Map Camera

Delhi, Delhi, India
 422, Mayur Vihar Rd, Mayur Vihar Phase II, Sanjay Park, Mayur Vihar,
 Delhi, 110091, India
 Lat 28.620356°
 Long 77.299496°
 05/10/23 03:25 PM GMT +05:30

Google



GPS Map Camera

Delhi, Delhi, India
 J7CX+2QM Pocket D Park, Pocket D, Sanjay Park, Delhi, 110091, India
 Lat 28.620331°
 Long 77.299433°
 05/10/23 03:26 PM GMT +05:30

Google



Google

Delhi, Delhi, India
East Vinod Nagar Depot, Mayur Vihar Phase II, Sanjay Park, Delhi,
110091, India
Lat 28.620555°
Long 77.30007°
05/10/23 03:21 PM GMT +05:30

 GPS Map Camera



Google

Delhi, Delhi, India
319, Pocket D, Sanjay Park, Patparganj, Delhi, 110091, In
Lat 28.620176°
Long 77.299786°
05/10/23 03:20 PM GMT +05:30

 GPS Map Cam



2



GPS Map Camera

New Delhi, Delhi, India
 277, Mayur Vihar Phase I, Sanjay Park, New Delhi, Delhi, 110091, India
 Lat 28.620088°
 Long 77.299115°
 05/10/23 03:27 PM GMT +05:30



GPS Map Camera

New Delhi, Delhi, India
 271, Mayur Vihar Phase II, Phase 2 Sanjay Park, Mayur Vihar, New
 Delhi, Delhi, 110091, India
 Lat 28.620151°
 Long 77.298781°
 05/10/23 03:28 PM GMT +05:30

Google

Google

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GPS Map Camera

New Delhi, Delhi, India

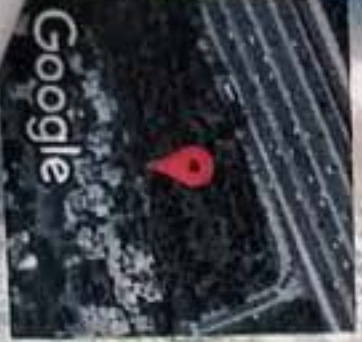
277, Mayur Vihar Phase I, Sanjay Park, New Delhi, Delhi, 110091, India

Lat 28.620378°

Long 77.299061°

05/10/23 03:28 PM GMT +05:30

Google



GPS Map Camera

Sanjay Park, New Delhi, Delhi, 110091, India

Google

